

4. In view of the resolution passed by the CoC by 100% vote, this Bench considers it appropriate to allow the extension of 90 days in the CIRP period. Now the CIRP period will come to an end on 28.09.2024.
5. Accordingly, the **I.A. 3557/2024 is allowed and disposed of.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)